

[English]

Setting up of Electronic Telephone Exchanges in Medak Parliamentary Constituency

1258. SHRI M. BAGA REDDY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Electronic Automatic Exchanges have been sanctioned to Zaheeraabad, Narayanakhed, Sadasivapet, Jogipet and Yellareddy of Medak Parliamentary Constituency;

(b) if so, whether the work have been taken up; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAI PARKASH): (a) Yes, Sir, electronic exchanges are programmed to be installed at Zahirabad, Narayanakhed, Sadasivapet, Jogipet and Yellareddy progressively.

(b) and (c). (i) Building work is being taken up at Zahirabad.

(ii) Electronic exchanges will be installed at Narayanakhed and Zahirabad during the year 1991-92 and 1992-93 respectively, at Jogipet during 1993-94, at Sadasivapet during 1992-93 and Yellareddy during this 8th plan period subject to availability of equipment.

Recalibration of Auto-Rickshaw Meters

1259. SHRI RAVI NARAYAN PANI: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether auto-rickshaw drivers in

Delhi have not got their meters recalibrated even after two successive fare revisions;

(b) if so, whether the Government propose to fix last date for recalibration of meters; and

(c) the steps taken by the Government to check the faulty meter of auto-rickshaws in Delhi?

THE MINISTER OF WATER RESOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) Delhi Administration have informed that upto 28.12.1990, fare meters of 41,489 Auto-Rickshaws have been recalibrated.

(b) Last date for recalibration of fare meters has expired on 7.11.1990.

(c) The Enforcement Staff of the Directorate of Delhi Administration is undertaking a drive against auto-rickshaws which are still plying without recalibrated meters.

Award of Certificate of Service to Indian Naval Officers

1260. SHRI MORESHWAR SAVE: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the award of certificate of service to ex-Indian Naval officers has been done away with recently;

(b) whether Officers of Executive Branch of Indian Navy with adequate experience are exempted from MOT-II and Part A of MOT-I class:

(c) whether the same is not applicable to officers of Engineering Branch of Indian Navy;

(d) if so, the reasons thereof; and